

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1082
ANSWERED ON:16.08.2012
PUBLIC PROSECUTORS
Raghavan Shri M. K.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to elevate the status and perquisites of District Public Prosecutors of the States with the status and pay of a District Judge;
- (b) if so, the details of the criteria proposed to be adopted for the same; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF LAW AND JUSTICE (SH. SALMAN KHURSHID)

- (a)to (c) There is no such proposal with the Government to amend Criminal Procedure Code, 1973.